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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan

New Delhi, Dated: 23rd January, 2024

Subject: Amendment in import policy condition of Glufosinate Technical covered under HS Code 38089390 of Chapter 38 of Schedule –I (Import Policy) of ITC (HS) 2022.

S.O. (E): In exercise of powers conferred by Section 3 and Section 5 of Foreign Trade (Development & Regulation) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy 2023, as amended from time to time, the Central Government hereby amends the import policy condition for the following HS Code covered under Chapter 38 of the ITC (HS), 2022, Schedule -I (Import Policy), with effect from 25.01.2024, as under:

HS code	Item Description	Existing Policy	Existing Policy Condition	Revised Policy Condition
38089390	Other	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.	Basis and not promoticu it

* IUPAC Name: 2-amino-4-[hydorxy9methyl) phosphoryI] butanoic acid

Effect of the Notification: The import policy of 'Glufosinate Technical' under ITC (HS) Code 38089390 is revised from "Free" to "Prohibited". However, import shall be free if CIF value is Rs. 1289/- or above per Kg. This will be effective from 25.01.2024

This issue with the approval of Minister of Commerce & Industry.

(Santosh Kumar Sarangi)

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